

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00545/2019

Tuesday, this the 17th day of December, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Akhil.R.Babu
Aged 29 years, S/o.Rajendra Babu.V
Arackal, Kadakkarappally P.O
Cherthala, Alappuzha – 688 529 ...Applicant

(By Advocate – Mr.Kaleeswaram Raj)

versus

1. Union of India represented by
the Secretary, Department of Space
Government of India, Anthareeksha Bhavan
New B.E.L Road, Bangalore – 560 094
2. Indian Space Research Organisation
Department of Space Administration
Government of India
Anthareeksha Bhavan, New BEL Road
Bangalore – 560 094
Represented by its Chairman
3. Deleted as per order dated 26.11.2019 ...Respondents

(By Advocates – Mr.N.Anilkumar, SCGSC)

This application having been heard on 17th December 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Ms.Laila Thasnim representing Mr.Kaleeswaram Raj, learned counsel for the applicant submits that the applicant had been allowed to participate in the Skill Test in accordance with the direction of this Tribunal. However, he did not pass the same and his name does not figure in the final list. It is seen that no prayer remains in the O.A. Hence the O.A is disposed of with liberty to the applicant to approach this Tribunal again in case any residual grievance subsists. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True advertisement No.ISRO HQ:ICRB:02:2018
dated 10.4.2018

Annexure A2 - True copy of the letter issued by the Administrative Officer, Liquid Propulsion Centre, ISRO requesting the petitioner to appear for certificate verification and skill test dated 7.6.2019

Annexure A3 - True copy of degree certificate dated 31.8.2010

Annexure A4 - True copy of the certificate of Masters of Business Administration (the faculty of Social Science) dated 20.12.2013 of the petitioner.

Annexure R1 - Copy of Call letter No.2/5(6)-720/2019-RMT
dated 1.8.2019

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